(d) if so, the details thereof and action the nationalised banks as on the last Finlay taken thereon?

THE MINISTER OF COMPANY AF-(SHRI K V. RAGHUNATHA REDDY) (a) to (d) The information is being collected and will be faid on the table of the House

LOANS PAID BY LIC FOR HOUSE BUILDING

1161 SHRI SANAT KUMAR RAHA Will the Minister of FINANCF be pleased to state the amount of loans paid by LIC for house building to various organisations, in different States during the last three years"

THE MINISTER OF FINANCE (SHRI Y B CHAVAN) Two statements (Statements I and II) giving the desired information are annexed [See Appendix I XXXI Annexure No 76 and 77]

I OANS TO FARMERS

1162 SHRI SANAT KUMAR RAHA Will the Minister of FINANCE be pleased to state

- (a) the number of farmer-borrowers in each State, who have been given loans by the nationalised banks since nationalisation, and
- (b) the number of total applications received for loans in each State during this period?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIM \TI SUSHII A ROHATGI) (a) A statement is enclosed

(b) The information is not readily avail able and it will be collected to the extent possible and had on the Table of House

STATEMENT

The following statement gives the distribution of number of accounts of farmers who have been granted direct finance by applied for loans from the said Bank, and

of June, 1969 (immediately before nationalisation) and as at the end of December.

Name of State	Number of Accounts	
	June 1969	Deceni- ber 1971
Andhia Piadesh	3,798	69,143
Assam	9	533
Bihai	66	11,501
Gujarat	10,955	48,158
Hary ana	620	3,086
Himachal Pradesh	Not avai- lable	109
Jammu & Kashimii		25
Kerala	9,429	54,182
Madhya Pradesh	1,761	22 175
Maharashtra	14 452	84,345
Meghalaya	*	12
Mysore	32 302	84,424
Nagaland	*	1
Orissa	37	2,220
Punjab	603	9.182
Rajasthan	122	10,487
Tamil Nadu	45 604	1.81,009
Uttai Pradesh	1,214	18,348
West Bengal	947	22,902
Union Territories	1,070	5 833
TOTAL	1,22 989	6,27 675

Separate figures are not available

INDUSTRIAL DEVELOPMENT BANK OF INDIA

1163 SHKI ROSHAN TAL Minister of FINANCE be pleased to stat.

- (a) whether the limit for a single loin of Rs 50 likhs has been discontinued by the industrial Development Bink of inuia if so, since when,
 - (b) what is the present limit for a single loan
 - (c) whether any mining companies have

(d) if so, the names of the companies and whether the loans have been sanctioned, CIVIL AVIATION (DR. KARAN SINGH) and paid?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R GANESH): (a) and (b) There is no limit for a single loan granted by the Industrial Development Bank of India to any industrial concern.

(c) and (d) Of the two mining companies which applied to the Development Bank tor loan/debenture assistance, one pany, namely, M/s Bolani Ores Limited located in Keonjhar, has been sanctioned a loan of Rs. 200 lakhs in April, 1972 but it has not drawn any part of the loan.

The other company, namely, M/s. Sethia pleased to state. Mining and Manufacturing Corporation Limited which operates two coal mines has requested the Development Bank for financial assistance of Rs. 90 lakhs in the form of privately placed debentures. application is under consideration of Development Bank.

PERSONAL BELONGINGS OF VICTIMS OF JAPAN AIRLINES AIRCRAFT CRASHED NEAR DFLHI

1164 SHRI CHANDRAMOULI JAGARLAMUDI. SHRI K. C. PANDA.

SHRI M K. MOHTA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether Government's attention has been drawn to a report published in the Times of India of the 21st June 1972, stating that Jewellery and other personal belongings of the victims of Japan Airlines aircraft crashed near Delhi were found missing;
- (b) whether it is a fact that the police was non-cooperative either in carrying the bodies of the personal belongings of the victims: and
- ment thereon?

THE MINISTER OF TOURISM AND

(a) Yes. Sir.

(b) No, Sir.

(c) Does not ause.

CORPORATE SECTORS' DEPENDENCE ON ASSISTANCE FROM LONG-TERM FINANCIAL INSTITUTION

1165. SHRI M. K. MOHTA: SHRI K. C. PANDA: SHRI CHANDRAMOULI JAGARLAMUDI: SHRIMATI PRATIBHA SINGH

Will the Minister of FINANCE ha

- (a) whether Government's attention has been drawn to an article published in the Economic Times of the 20th June, 1972, stating that there is a sharp drop in the corporate sector's dependence on assistance from long term financial institutions and banks; and
- (b) If so, what are Government's views in the matter?

THE MINISTER OF FINANCE (SIRI Y B CHAVAN) (a) and (b) Yes, Sir

The Government is aware of the article reterred to in the question. The article provides data on the sources and uses of funds in the corporate sector on the basis of the combined balance sheets of 1019 companies for the years 1969-70 and 1970-71. It is not possible to comment on this for lack of data for the years 1970-71

A study, published in the Reserve Bank of India Bulletin of April 1972, covering 1501 Companies, which is more representative than the article referred to in the question, indicates a slight decline in the percentage of borrowings from specialised institutions from 7.1 per cent in 1968-69 in 1969-70 to 6.6 per cent while the percentage of borrowings from banks to (c) if so, the reaction of the Govern-total capital and liabilities of these Companies remained more or less stationary